

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 117/09/2019 O.A./260/246/2019 K MUNDA

-V/S-

STEEL AUTHORITY OF INDIA ITEM NO:6 FOR APPLICANTS(S) Adv. :None

FOR RESPONDENTS(S) Adv.:Proxy Counsel (on behalf of Mr. G.K. Mishra)

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Proxy Counsel, on behalf of Mr. G.K. Mishra, Ld. Counsel for the respondents is present. It is submitted that he has filed the counter. No one was present on behalf of the applicant on 13.08.19 also. Hence, the O.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p>Copy of this order be sent to applicant by post.</p> <p style="text-align: right;">( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>